

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 410 of 1997

Date of Order : 18.6.1998

Present : Hon'ble Mr.D.Purkayastha, Judicial Member.

BHIM SEN HIRA

Vs.

UNION OF INDIA & ORS.
(EASTERN RAILWAY)

For the applicant : In person

For the respondents: Mr.P.K.Arora, counsel.

O R D E R

1. counsel for the respondents, Mr.P.K.Arora, submits that as per the direction of this Tribunal, the authorities appeared before the Dy.Registrar (Jud.) of this Tribunal for making payment to the applicant. The payment was made to the applicant by the authorities in presence of Dy.Registrar (Jud.). The applicant is now aggrieved by the amount of payment made. However, the matter will be considered at the time of final hearing of the O.A.

2. Matter is adjourned to 21.9.1998. Respondents are directed to file reply in the meantime.
3. A plain copy of this order be handed to both sides.


(D.Purkayastha)
Judicial Member